

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. A. S. SAYYAD
COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 12-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING				
1	MISC APPLN CBI	100367/2020	Sulthana Khamar Vs CBI ACB MUMBAI	M/s. Nipa Shah
2	MISC APPLN CBI	100368/2020	Mohammad Abdul Hafeez Vs CBI ACB MUMBAI	M/s. Nipa Shah
EVIDENCE PART HEARD				
3	SPL CASE CBI	100059/2013	The State CBI ACB Vs Habib Bismillah Khan	SPP. Sandeep Singh Adv. Anjali Awasthi- A/1, Adv. Shingnapurkar-A/2
4	SPL CASE CBI	100002/2016	The State CBI ACB Vs Vinayak Dhondiram Sonawane	SPP Mr.Sandeep Singh Adv.Shri.Jambaulikar
5	SPL CASE CBI	100048/2018	CBI ACB Vs Manav Jagarwal and others	SPP Mr.Sandeep Singh Adv. Mr.Mahesh Vaswani - A/1, 2

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100063/2012	The State CBI ACB Mumbai Vs Sunil Hanmantrao Shirole and other	SPP Mr.Sandeep Singh Adv.Vishal Kolekar-A/2, 3, Adv.Ninad Mujumdar-A/4
2	SPL CASE CBI	100040/2016	The State CBI ACB Vs Pradeep Kumar Lenka and others	
<u>COMPLIANCE</u>				
3	SPL.CASE	282/2020	CBI ACB Vs Rajendra Kumar Smbhaji Chalke and other	

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Criminal Cause List Dated 14-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>CROSS-EXAMINATION</u>				
1	SPL CASE CBI	100042/1994	The State CBIACB Mumbai Vs Motilal B. Motwani 8 Others	SPP. Mr.Sandeep Singh Adv. Mr.Thakore - A/5, 6, 7, 9
<u>CHARGE</u>				
2	SPL CASE CBI	100010/2017	The State CBI ACB Vs Pritam Vidyadhar Nagarkar and oths	

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COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 15-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100088/2012	The State CBI ACB Vs Murlidhar Narayan Sawant and 8 other	SPP. Mr.Sandeep Singh Adv.Parab-A/1,4,9, Adv.Bichu-A/2, Adv.Dhanawade-A/3,6,7,8, Adv.Beloskar-A/5.
2	SPL CASE CBI	100033/2018	The State of CBI, ACB Vs Vijay Pandurang Chaudhary @ Ajay R. Patil and another 1	SPP Sandeep Singh Adv.Rahul Arote
(Main Matter REMAND APPLN CBI/0100147/2018)				
<u>CHARGE</u>				
3	SPL.CASE	277/2020	C.B.I., A.C.B. Vs Sanjay Panjabrao Thokal and other	

**CITY CIVIL AND SESSION COURT MUMBAI
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COURT 52 ADDL SESSIONS JUDGE
Criminal Cause List Dated 16-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>DOCUMENTS</u>				
1	SPL CASE CBI	100086/2010	The State CBI ACB MUMBAI Vs Hemant Baburao Kothikar and Others	SPP Mr.Sandeep Singh Adv. Mr.R.K. Dwivedi
<u>STAYED BY HONBLE HIGH COURT</u>				
2	SPL CASE CBI	100102/2013	The State CBI ACB Vs Jyotirindra Nathkar and anr.	SPP Mr.Sandeep Singh Adv. R.S.Admane - A/1, Adv. Jagdish Shetty - A/2
3	SPL CASE ACB	100026/2014	The State CBI ACB Vs Bikash Ranjan Daschoudhary and others	SPP Mr.Sandeep Singh Adv. Madhusudan Pareek - A/1, Adv. Jagdish Shetty - A/2
4	SPL CASE CBI	100100/2014	The State of Maharashtra Vs Brigadier Anuj Kainthla and anr	SPP Mr.Sandeep Singh Adv. Madhusudan Pareek - A/1, Jagdish Shetty - A/2
<u>CROSS-EXAMINATION</u>				
5	SPL CASE CBI	100105/2014	The State CBI ACB Vs Lalitkumar Tripathi and ors.	SPP. Sandeep Singh Adv. Shashikant Parab

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100763/2017	Hanumanthrao Vishnu Kharat @ MA 2193/17 @ BA 1950/17 - Appellant / Org. Accused Vs The State of Maharashtra and CBI, BS and FC - Respondent	N. J. Vaswami
<u>HEARING</u>				
2	MISC APPLN CBI	101650/2019	The State of Maharashtra CBI ACB and Others Vs Iona Walter Furtado	
<u>DEFENCE EVIDENCE</u>				
3	SPL CASE CBI	100013/2013	The State CBI ACB MUM Vs Shri. Leeladhar Aithu Bangera and 1 anr.	SPP Mr.Sandeep Singh Adv. Mr.Manohar N. Kandalkar
<u>COMPLIANCE</u>				
4	SPL CASE CBI	100051/2019	C.B.I., A.C.B. Vs M/s. V.N. Buildconcept Pvt. Ltd. and other	
<u>REPORT</u>				
5	SPL CASE CBI	100030/2018	CBI, ACB Vs Dayanand Mahendra Ray	SPP Mr.Sandeep Singh Adv. Ms.Aradhana Singh - A/1, 2.